

of India (Staff) (First Amendment) Regulations, 2016, under sub-section (5) of Section 45 of the Food Corporations Act, 1964.

[Placed in Library. *See* No. L.T. 5308/16/16]

- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Central Railside Warehouse Company Limited (CRWC) and Central Warehousing Corporation (CWC) for the year 2016-17.

[Placed in Library. *See* No. L.T. 5109/16/16]

#### **Notifications of the Ministry of Defence**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): Sir, I lay on the Table, under sub-section (3) of Section 13 of the National Cadet Corps Act, 1948, a copy each (in English and Hindi) of the following Notifications of the Ministry of Defence:—

- (1) S.R.O. 18, dated May 1 - May 7, 2016, (Weekly Gazette), publishing the National Cadet Corps (Amendment) Rules, 2016.
- (2) S.R.O. 19, dated May 1 - May 7, 2016, (Weekly Gazette), publishing the National Cadet Corps (Girls Division) (Amendment) Rules, 2016.

[Placed in Library. For (1) and (2) *See* No. L.T. 5238/16/16]

#### **Variaus Reports (2016) of C&AG (Amendment) Rules, 2016**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- (i) Report No. 22 of 2016 of the Comptroller and Auditor General of India for the year ended March 2016 on Voluntary Compliance Encouragement Scheme, 2013 - Union Government, Department of Revenue, Indirect Taxes - Service Tax;  
[Placed in Library. *See* No. L.T. 5215/16/16]
- (ii) Report No. 23 of 2016 (Performance Audit) of the Comptroller and Auditor General of India on Performance Audit of Pradhan Mantri Gram Sadak Yojana - Union Government (Civil), Ministry of Rural Development;  
[Placed in Library. *See* No. L.T. 5216/16/16]
- (iii) Report No. 24 of 2016 of the Comptroller and Auditor General of India for the year ended March 2015 - Union Government (Civil), Union Territories without Legislatures, Compliance Audit Observations;  
[Placed in Library. *See* No. L.T. 5217/16/16]
- (iv) Report No. 25 of 2016 (Compliance Audit) of the Comptroller and Auditor General of India on Implementation of PAHAL (DBTL) Scheme (Pratyaksh